

(b) if so, the amount sanctioned and disbursed by the Government thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) and (b). The Government of Madhya Pradesh had submitted proposals for setting up five Small Hydro Power projects aggregating to 9.4 MW during the year 1994-1995. These projects have been provided assistance under the capital subsidy scheme of the Ministry of Non-Conventional Energy Sources with a total subsidy of Rs. 6.49 crores. An amount of Rs. 64.9 lakhs has been released to the State during the year 1994-95. No proposals have been received so far during the 1995-96.

Grievances of J and K Employees

7992. PROF. PREM DHUMAL : Will the PRIME MINISTER be pleased to state :

(a) whether the employees of J&K Government have been facing great difficulties after their migration from J&K;

(b) if so, the details thereof ;

(c) whether their H.R.A., C.C.A. and other allowances have been stopped ;

(d) if so, the details thereof ,

(e) whether hundreds of pension cases of retired employees are lying pending since long ; and

(f) if so, the details thereof alongwith remedial measure taken thereon ?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) to (f) The migrant employees of the Government of J&K, whose services are not being utilised in Jammu and Ladakh region, are drawing their full salaries without doing any official work. These employees are drawing salary in the form of leave salary. The migrant employees are facing problems like payment of HRA/CCA, updating of service books, preparation of GPF schedules, settlement of matured insurance policies, settlement of pending pension cases, etc. The State Government is taking necessary action to settle these problems.

Foreign Investment

7993. SHRI HARIKEWAL PRASAD : Will the PRIME MINISTER be pleased to state :

(a) the details in regard to inflow of foreign exchange as direct foreign investment and as foreign institutional investment ;

(b) whether excess foreign investment causes crisis like

"Mexico Syndromes" which is also affecting the Indian economy , and

(c) if so, the remedial steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) Details of inflow of foreign exchange as direct foreign investment and as foreign institutional investment during 1994-95 are as under :-

Inflow as direct foreign investment	Inflow as foreign institutional investment (upto Feb., 95)
(Rs. in Crores)	
4135.26	4806.70

(b) and (c) There are several differences in macro-economic fundamentals between the two countries. Mexico's current account deficit to GDP ratio was nearly 8% as against 0.6% for India in 1994-95.

Further, the portfolio investment to gross reserve ratio was as high as 100% for Mexico for 1993 while it was only 18% for India, for end March 1994. The low ratio for India indicates that any eventuality of outflows of portfolio investments would not amount to a substantial depletion of reserves that can pose a Mexican-type threat to the economy.

Ceilings have however, been prescribed for individual/collective investments by FIs in the paid up capital of an Indian company and an individual FI's exposure to debt instruments is also restricted to 30% of its total investment in India.

Sambhar Salt Limited

7994. SHRI GIRDHARI LAL BHARGAVA : Will the PRIME MINISTER be pleased to state :

(a) whether Messrs Sambhar Salt Limited is not properly running the management of salt manufacturing in the Sambhar Salt area ,

(b) if so, the actual shortfall registered in the production during the each of the last three years .

(c) whether the Government of Rajasthan have suffered revenue losses and the growth of salt based industry has suffered due to shortfall ;

(d) whether an increase has been registered in production of salt in Deedvama and Pachpata salt area after it was handed over again to Rajasthan Government ;

(e) if so, whether the Government propose to entrust the Sambhar salt area to Government of Rajasthan; and

(f) by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) No, Sir.